INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF A BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER AND HON'BLE JAGADISH, ACCOUNTANT MEMBER

IN COURT ROOM 2

AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5740/MUM/2025	2012-13	[D] ALPA RASHESH PAUN (E-FILE)	
2	ITA 1825/MUM/2026	2018-19	[D] AATIF MOHAMED YAKUB (E-FILE)	
3	CO 151/MUM/2026	2018-19	[A] AATIF MOHAMED YAKUB (E-FILE)	
4	ITA 2680/MUM/2026	2013-14	[A] ANUPA ROHIT VOHRA (E-FILE)	
5	ITA 2682/MUM/2026	2016-17	[A] SKYSHIP INTERNATIONAL PVT LTD (E-FILE)	
6	ITA 2689/MUM/2026	2016-17	[A] SHRI SUNIL JAGDISHCHAND MEHRA (E-FILE)	
7	ITA 2762/MUM/2026	2020-21	[D] AMBALAL MOHANLAL SHAH HUF (E-FILE)	
8	CO 199/MUM/2026	2020-21	[A] AMBALAL MOHANLAL SHAH HUF	
9	ITA 3880/MUM/2026	2020-21	[D] ANKIT GEMS (E-FILE)	
10	ITA 3971/MUM/2026	2022-23	[A] ANIL KUMAR SINGH (E-FILE)	
11	ITA 3989/MUM/2026	2022-2023	[A] AMAR JAGDISH MAPARA (E-FILE)	
12	ITA 4199/MUM/2026	2017-18	[A] ATLAS COMPUTERS PRIVATE LIMITED (E-FILE)	
13	ITA 4617/MUM/2026	2017-18	[D] ATLAS COMPUTERS PRIVATE LIMITED	
14	ITA 4260/MUM/2026	2021-22	[A] PIYUSH L SINGHAVI (E-FILE)	
15	ITA 5142/MUM/2026	2019-20	[A] ABHISHEK ANCHLIA	
16	ITA 5388/MUM/2026	2012-13	[A] ATUL JAMNADAS KOTHARI	
17	ITA 5448/MUM/2026	2010-11	[A] ASTAMED HEALTH CARE(INDIA) PVT. LTD.	
18	ITA 5888/MUM/2026	2026-27	[A] ANTONIO DE SOUZA HIGH SCHOOL	
19	ITA 5889/MUM/2026	2026-27	[A] ANTONIO DE SOUZA HIGH SCHOOL	
20	ITA 6056/MUM/2026	N.A.	[A] ST. ANTHONYS CHURCH (E-FILE)	
21	ITA 6302/MUM/2026	2018-19	[A] ANKIT GEMS PRIVATE LIMITED	

REVISED CAUSE LIST OF A BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER AND HON'BLE JAGADISH, ACCOUNTANT MEMBER

IN COURT ROOM 2

AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 7182/MUM/2026	2016-17	[A] AMIT DWARKADAS HEMDEV (E-FILE)	
23	ITA 7560/MUM/2026	2011-12	[D] ARUN KUMAR GOENKA	
24	ITA 7561/MUM/2026	2017-18	[D] ATUL SHIVDAS GANATRA (HUF)	
25	ITA 7582/MUM/2026	2010-11	[A] LLOYD VINCENT BAPTISTA	
26	ITA 7592/MUM/2026	2016-17	[D] M/S ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	
27	ITA 7593/MUM/2026	2020-21	[D] LONARI SAMAJ SEWA SANGH	
28	ITA 7624/MUM/2026	2016-17	[A] AYYUB ABDUL REHMAN SHAIKH	
29	ITA 7711/MUM/2026	2022-23	[A] ASCENDAS PANVEL FTWZ PRIVATE LIMITED	
30	ITA 2530/MUM/2026	2017-18	[A] ABHIJEET LADULAL JAIN (E-FILE)	
31	ITA 6596/MUM/2026	2024-25	[A] AMITA RAHUL TIMBADIA (E-FILE (S. G.))	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF B BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER

IN COURT ROOM 6

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8081/MUM/2026	2017-18	[D] NEARBY TECHNOLOGIES PRIVATE LIMITED ((FOB))	
2	ITA 8082/MUM/2026	2018-19	[D] NEARBY TECHNOLOGIES PRIVATE LIMITED ((FOB))	
3	ITA 3586/MUM/2023	1991-92	[A] BHUPENDRA C. DALAL (C/F)	
4	ITA 3587/MUM/2023	1992-93	[A] BHUPENDRA C. DALAL (C/F)	
5	ITA 3588/MUM/2023	1993-94	[A] BHUPENDRA C. DALAL (C/F)	
6	ITA 6071/MUM/2025	2023-24	[A] MR. SACHIV SAHNI	
7	ITA 6843/MUM/2025	2023-2024	[D] SACHIV SAHNI (E-FILE)	
8	ITA 8231/MUM/2026	2024-25	[A] SACHIV SAHNI	
9	ITA 8232/MUM/2026	2019-20	[A] SACHIV SAHNI	
10	ITA 9594/MUM/2026	2019-2020	[D] SACHIV SAHNI	
11	ITA 9593/MUM/2026	2024-2025	[D] SACHIV SAHNI	
12	ITA 1902/MUM/2026	2018-19	[D] NAMAN PHARMA DRUGS (E-FILE)	
13	ITA 5017/MUM/2026	2023-24	[D] NEW EMPIRE TIN FACTORY	
14	CO 215/MUM/2026	2023-24	[A] NEW EMPIRE TIN FACTORY	
15	ITA 6869/MUM/2026	2021-22	[A] SUYASH BUILDERS & DEVELOPERS (E-FILE)	
16	ITA 6900/MUM/2026	2009-10	[A] NGL FINE CHEM LIMITED (E-FILE)	
17	ITA 6901/MUM/2026	2010-11	[A] NGL FINE CHEM LIMITED (E-FILE)	
18	ITA 8233/MUM/2026	2015-16	[A] SAKARWADI TRADING COMPANY PRIVATE LIMITED	
19	ITA 8234/MUM/2026	2017-18	[A] SARFARAZ QURESHI	
20	ITA 8236/MUM/2026	2013-14	[A] STERLITE TECHNOLOGIES LIMITED	
21	ITA 8237/MUM/2026	2018-19	[A] STERLITE TECHNOLOGIES LIMITED	
22	ITA 8257/MUM/2026	2018-19	[D] STERLITE TECHNOLOGIES LIMITED	
23	ITA 8279/MUM/2026	2013-14	[D] SHREE JAISAL ELECTRONICS AND INDUSTRIES LIMITED	
24	ITA 8280/MUM/2026	2011-12	[D] SHREE JAISAL ELECTRONICS AND INDUSTRIES LIMITED	
25	ITA 8281/MUM/2026	2012-13	[D] SHREE JAISAL ELECTRONICS AND INDUSTRIES LIMITED	
26	ITA 8282/MUM/2026	2018-19	[D] SIDDHI VENTURES LLP	
27	ITA 6426/MUM/2026	2022-23	[A] S N WORLD	
28	ITA 6855/MUM/2026	2022-23	[A] SHAKTI INSULATED WIRES PRIVATE LIMITED (E-FILE)	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF C BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE DEBJANI MITRA NEOGY, JUDICIAL MEMBER

IN COURT ROOM 7

10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1444/MUM/2019	2012-13	[A] PUTHENVEEDU JOSEPH MATHEW	
2	ITA 1445/MUM/2019	2015-16	[A] PUTHENVEEDU JOSEPH MATHEW	
3	ITA 6788/MUM/2025	2023-24	[A] THE INDIAN HUME PIPE CO LTD	
4	ITA 6909/MUM/2025	2022-23	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
5	ITA 6910/MUM/2025	2023-24	[D] THE INDIAN HUME PIPE COMPANY LIMITED (E-FILE)	
6	ITA 9509/MUM/2025	2020-21	[D] CHANDRESH MUKTILAL VIRVADIA (E-FILE)	
7	ITA 265/MUM/2026	2022-23	[A] PUKHRAJ HANJARIMAL MEHTA (E-FILE)	
8	ITA 361/MUM/2026	2012-13	[A] CHIRAG NARENDRA KAMDAR	
9	ITA 1184/MUM/2026	2020-21	[A] CHETAN SHANTILAL KAPADIA	
10	ITA 5070/MUM/2026	2022-23	[A] CAPRI GLOBAL HOUSING FINANCE LIMITED	
11	ITA 6462/MUM/2026	2022-23	[A] PRASID UNO FAMILY TRUST	
12	ITA 6994/MUM/2026	2023-24	[D] PREMIER CLEARING AGENCY PRIVATE LIMITED (E-FILE)	
13	ITA 7488/MUM/2026	2014-2015	[A] PERDITA REAL ESTATE PVT. LTD. (STAND MERGED WITH PINK PEPPER TRADING PVT. LTD.)	
14	ITA 2569/MUM/2026	2017-2018	[A] SURYODAYA FABRICS (E-FILE)	
15	ITA 5721/MUM/2026	2019-20	[A] IQBAL HUSSAIN ALI HASAN KHAN	
16	ITA 5722/MUM/2026	2020-21	[A] IQBAL HUSSAIN ALI HASAN KHAN	
17	ITA 7830/MUM/2026	2020-21	[A] PANKAJ KAILASH AGARWAL	
18	ITA 7907/MUM/2026	2014-15	[A] PANACHE MEDIA	
19	ITA 8207/MUM/2026	2020-21	[D] INFINITY CARS PRIVATE LIMITED	
20	ITA 8208/MUM/2026	2017-18	[D] INFINITY CARS PRIVATE LIMITED	
21	ITA 8210/MUM/2026	2019-20	[D] INFINITY CARS PRIVATE LIMITED	
22	ITA 8209/MUM/2026	2018-19	[D] INFINITY CARS PRIVATE LIMITED	
23	CO 321/MUM/2026	2019-20	[A] INFINITY CARS PRIVATE LIMITED	
24	ITA 4806/MUM/2026	2022-23	[A] IDBI BANK LTD	
25	ITA 6015/MUM/2026	2023-24	[A] PRL DEVELOPERS PRIVATE LIMITED (E-FILE)	
26	ITA 6815/MUM/2026	2023-24	[D] PRL DEVELOPERS PRIVATE LIMITED (E-FILE)	
27	ITA 8327/MUM/2026	2017	[D] PRATAP SHAHAJI PATIL	
28	ITA 3983/MUM/2026	2023-2024	[A] IRB HAPUR MORADABAD TOLLWAY LIMITED (E-FILE)	
29	ITA 8025/MUM/2026	2013-14	[A] SUNIL PANDURANG MANTRI	

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF D BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER AND HON'BLE RATNA DASGUPTA, ACCOUNTANT MEMBER

IN COURT ROOM 8

AT 10:30 AM

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5781/MUM/2024	2017-18	[D] RAMESH PANNALAL RANAWAT (E-FILE)	
2	CO 145/MUM/2025	2017-18	[A] MR RAHUL RAMESH RANAWAT LEGAL HEIR OF LATE MR RAMESH PANNALAL RANAWAT	
3	ITA 263/MUM/2025	2014-15	[A] REKHA MANISH KAPADIA (RECALLED MATTER)	
4	ITA 280/MUM/2025	2015-16	[A] REKHA MANISH KAPADIA (RECALLED MATTER)	
5	ITA 281/MUM/2025	2016-17	[A] REKHA MANISH KAPADIA (RECALLED MATTER)	
6	ITA 282/MUM/2025	2017-18	[A] REKHA MANISH KAPADIA (RECALLED MATTER)	
7	ITA 283/MUM/2025	2018-19	[A] REKHA MANISH KAPADIA (RECALLED MATTER)	
8	ITA 284/MUM/2025	2019-20	[A] REKHA MANISH KAPADIA (RECALLED MATTER)	
9	ITA 264/MUM/2025	2014-15	[A] MANISH KANTILAL KAPADIA (RECALLED MATTER)	
10	ITA 318/MUM/2025	2015-16	[A] MANISH KANTILAL KAPADIA (RECALLED MATTER)	
11	ITA 319/MUM/2025	2016-17	[A] MANISH KANTILAL KAPADIA (RECALLED MATTER)	
12	ITA 320/MUM/2025	2017-18	[A] MANISH KANTILAL KAPADIA (RECALLED MATTER)	
13	ITA 321/MUM/2025	2018-19	[A] MANISH KANTILAL KAPADIA (RECALLED MATTER)	
14	ITA 322/MUM/2025	2019-20	[A] MANISH KANTILAL KAPADIA (RECALLED MATTER)	
15	ITA 3938/MUM/2026	2022-23	[A] DHWAJA COMMODITY SERVICES PRIVATE LIMITED (E-FILE)	
16	ITA 3939/MUM/2026	2023-24	[A] DHWAJA COMMODDITY SERVICE PRIVATE LIMITED (E-FILE)	
17	ITA 5373/MUM/2026	2018-19	[A] DHWAJA COMMODITY SERVICES PRIVATE LIMITED	
18	ITA 4481/MUM/2026	2012-13	[D] RAJESH KUVERJI SHAH (E-FILE)	
19	ITA 4968/MUM/2026	2022-23	[A] RAJENDRA RANGNATH KUTE	
20	ITA 7261/MUM/2026	2016-17	[A] MA-NIKETAN SOCIETY (E-FILE)	
21	ITA 7272/MUM/2026	2018-19	[A] MONIKA ENTERPRISES	
22	ITA 7273/MUM/2026	2022-23	[A] REAL VALUE FINLOAN SERVICES PRIVATE LIMITED (E-FILE)	
23	ITA 7293/MUM/2026	2013-14	[A] LATE SHRI MOHAMMED RAFIQ HAJI HABIBULLAH SHAIKH THROUGH LEGAL HEIR MRS. YASMEEN SHAIKH (SPOUSE) (E-FILE)	
24	ITA 7930/MUM/2025	7930	[A] RAMESH CHUNILAL GANDHI	
25	ITA 3398/MUM/2026	2014-15	[D] RAYMOND LIMITED (E-FILE)	

REVISED CAUSE LIST OF D BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE RATNA DASGUPTA, ACCOUNTANT MEMBER

IN COURT ROOM 8

AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 3399/MUM/2026	2015-16	[D] RAYMOND LIMITED (E-FILE)	
27	ITA 3400/MUM/2026	2016-17	[D] RAYMOND LIMITED (E-FILE)	
28	ITA 3625/MUM/2026	2014-15	[A] RAYMOND LIMITED (E-FILE)	
29	ITA 3626/MUM/2026	2015-16	[A] RAYMOND LIMITED (E-FILE)	
30	ITA 3627/MUM/2026	2016-17	[A] RAYMOND LIMITED (E-FILE)	
31	ITA 5595/MUM/2025	2019-20	[A] DINESH HIRAN	
32	ITA 8276/MUM/2025	2015-16	[A] DEVRAT OVERSEAS	

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07-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF E BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER AND HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER

IN COURT ROOM 5

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 38/MUM/2025	2025-26	[A] MOHAMMED HUSSAIN SAFAKAT HUSSAIN DOCTOR	
2	BMA 43/MUM/2026	2021-22	[D] RENUKA BATLIVALA (E-FILE)	
3	BMA 44/MUM/2026	2021-22	[D] RENUKA BATLIVALA (E-FILE)	
4	BMA 45/MUM/2026	2021-22	[D] RENUKA BATLIVALA (E-FILE)	
5	ITA 1686/MUM/2026	2012-13	[A] KLEANZONE SYSTEMS INDIA PRIVATE LIMITED (E-FILE)	
6	ITA 2716/MUM/2026	2017-18	[A] KUNDAN INDUSTRIES LIMITED (E-FILE)	
7	ITA 3128/MUM/2026	2017-18	[A] KRYSTAL AVIATION SERVICES PRIVATE LIMITED (E-FILE)	
8	ITA 4950/MUM/2025	2012-2013	[A] KAPADIA REALTORS PRIVATE LIMITED (E-FILE)	
9	ITA 5536/MUM/2026	2022-23	[A] KIRTIKUMAR DADAMCHAND SANGHVI HUF (E-FILE)	
10	ITA 6969/MUM/2026	2022-23	[D] KIRTIKUMAR DADAMCHAND SANGHVI HUF (E-FILE)	
11	ITA 6956/MUM/2026	2016-17	[D] K SERA SERA DIGITAL CINEMA LIMITED (E-FILE)	
12	ITA 6958/MUM/2026	2018-19	[D] K SERA SERA DIGITAL CINEMA LIMITED (E-FILE)	
13	ITA 6971/MUM/2026	2019-20	[D] K SERA SERA DIGITAL CINEMA LIMITED (E-FILE)	
14	ITA 6987/MUM/2026	2014-15	[D] HOUSE OF ANITA DONGRE PRIVATE LIMITED (E-FILE)	
15	ITA 7000/MUM/2026	2019-20	[D] TATA CAPITAL LIMITED (EARLIER KNOWN AS TATA CAPITAL FINANCIAL SERVICES LIMITED) (E-FILE)	
16	ITA 6682/MUM/2026	2016-17	[A] TATA CAPITAL LIMITED [SUCCESSOR TO TATA CAPITAL FINANCIAL SERVICES LIMITED BEARING PAN AADCT6631L] (E-FILE)	
17	ITA 6684/MUM/2026	2019-20	[A] TATA CAPITAL LIMITED [SUCCESSOR TO TATA CAPITAL FINANCIAL SERVICES LIMITED BEARING PAN AADCT6631L] (E-FILE)	
18	ITA 6844/MUM/2026	2009-2010	[D] HUBTOWN LIMITED (E-FILE)	

Assistant Registrar
07-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF F BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
AND HON'BLE RAKESH KUMAR LODHA, ACCOUNTANT MEMBER

IN COURT ROOM 9

AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2232/MUM/2026	2016-2017	[A] JIVRAJ AMBAVI KARANIYA (E-FILE)	
2	ITA 2300/MUM/2026	2016-17	[D] VEDARAMBH PROPERTIES LLP (E-FILE)	
3	CO 322/MUM/2026	2016-17	[A] VEDARAMBH PROPERTIES LLP	
4	ITA 4269/MUM/2026	2007-2008	[A] MADHU RAMCHAND LUND (E-FILE)	
5	ITA 4270/MUM/2026	2009-2010	[A] MADHU RAMCHAND LUND (E-FILE)	
6	ITA 4717/MUM/2026	2011-12	[A] MANOJ RAMANLAL DESAI	
7	ITA 4991/MUM/2026	2018-19	[A] VIMLA ASHOK KOTHARI	
8	ITA 7981/MUM/2025	2018-19	[A] VIMLA ASHOK KOTHARI (E-FILE)	
9	ITA 5892/MUM/2026	2014-15	[A] JANTA SNACK FOODS PRIVATE LIMITED	
10	ITA 6229/MUM/2026	2019-20	[A] M/S JANTA WAFERS	
11	ITA 6324/MUM/2026	2015-16	[A] VASA INTERNATIONAL (E-FILE)	
12	ITA 6329/MUM/2026	2016-17	[A] VASA INTERNATIONAL (E-FILE)	
13	ITA 6632/MUM/2026	2022-23	[A] JILO EXPORTS PVT LTD (E-FILE)	
14	ITA 6837/MUM/2026	2011-12	[D] JAMILA BANO MOHAMMED IBRAHIM ANSARI (E-FILE)	
15	ITA 6896/MUM/2026	Not Applicable	[A] JOSTS FOUNDATION (NOW KNOWN AS JAIKAAY FOUNDATION) (E-FILE)	
16	ITA 7943/MUM/2026	2018-19	[A] VASANT BUILDERS AND DEVELOPERS JV	
17	ITA 8115/MUM/2026	2021-22	[D] VTP GLOBAL PRODUCTS & SERVICES PRIVATE LIMITED	
18	ITA 8283/MUM/2026	2008-09	[D] ULTRAMARINE & PIGMENTS LTD	
19	ITA 8694/MUM/2025	2011-12	[A] JAYPRAKASH PANNALAL GUPTA	
20	ITA 2399/MUM/2026	2010-11	[A] JITENDRA MADANLAL MEHTA (E-FILE)	
21	ITA 6179/MUM/2026	2018-19	[A] JANTA WAFERS	

Assistant Registrar
07-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF G BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER

IN COURT ROOM 3

AT 10:30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5090/MUM/2024	2010-11	[D] SAP PROPERTIES PVT LTD (E-FILE)	
2	ITA 1508/MUM/2025	2021-22	[A] SABEENA SILK MILLS (RECALLED MATTER)	
3	ITA 7749/MUM/2025	2010-11	[A] M/S. SAPNA COILS PVT LTD	
4	ITA 7751/MUM/2025	2010-11	[A] M/S. SAPNA COILS PVT LTD	
5	ITA 9506/MUM/2025	2019-20	[D] GRID TRADING PRIVATE LIMITED (E-FILE)	
6	CO 99/MUM/2026	2019-20	[A] GRID TRADING PRIVATE LIMITED	
7	ITA 5645/MUM/2026	2021-22	[D] SUYASH BUILDERS & DEVELOPERS	
8	ITA 7262/MUM/2026	2018-19	[A] SHIVSHAKTI INFRASTRUCTURE ADVISORY LIMITED (E-FILE)	
9	ITA 7535/MUM/2026	2020-21	[A] SANJAY BARMAN ROY	
10	ITA 8239/MUM/2026	2018-19	[A] ZODIAC DEVELOPERS PVT. LTD.	
11	ITA 8241/MUM/2026	2013-14	[D] GOPAL BHATTER	
12	ITA 8242/MUM/2026	2014-15	[D] GOPAL BHATTER	
13	ITA 8243/MUM/2026	2015-16	[D] GOPAL BHATTER	
14	ITA 8244/MUM/2026	2016-17	[D] GOPAL BHATTER	
15	ITA 8245/MUM/2026	2020-21	[D] GOPAL BHATTER	
16	ITA 8246/MUM/2026	2021-22	[D] GOPAL BHATTER	
17	ITA 8247/MUM/2026	2018-19	[D] GOPAL BHATTER	
18	ITA 8248/MUM/2026	2017-18	[D] GOPAL BHATTER	
19	CO 343/MUM/2026	2014-15	[A] GOPAL BHATTER	
20	CO 344/MUM/2026	2015-16	[A] GOPAL BHATTER	
21	CO 345/MUM/2026	2016-17	[A] GOPAL BHATTER	
22	CO 346/MUM/2026	2017-18	[A] GOPAL BHATTER	
23	CO 347/MUM/2026	2018-19	[A] GOPAL BHATTER	
24	CO 348/MUM/2026	2020-21	[A] GOPAL BHATTER	
25	CO 349/MUM/2026	2021-22	[A] GOPAL BHATTER	
26	CO 342/MUM/2026	2013-14	[A] GOPAL BHATTER	
27	ITA 6008/MUM/2026	2012-13	[D] SILVERART DEVELOPERS PVT LTD. (E-FILE)	
28	ITA 6009/MUM/2026	2013-14	[D] SILVERART DEVELOPERS PVT. LTD. (E-FILE)	
29	CO 376/MUM/2026	2012-13	[A] SILVERART DEVELOPERS PVT LTD.	
30	CO 377/MUM/2026	2013-14	[A] SILVERART DEVELOPERS PVT. LTD.	
31	ITA 8169/MUM/2026	2018-19	[A] SMS INTEGRATED FACILITY SERVICES PVT LTD	

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07-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF J BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE SIDDHARTHA NAUTIYAL, JUDICIAL MEMBER AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER

IN COURT ROOM 11

10.30 AM

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7983/MUM/2019	2015-16	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
2	ITA 767/MUM/2022	2017-18	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
3	ITA 2488/MUM/2022	2018-19	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
4	ITA 6626/MUM/2024	2021-22	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
5	ITA 5005/MUM/2024	AY 2020-21	[A] PUINTOLA TOLLWAY PRIVATE LIMITED (E-FILE)	
6	ITA 6576/MUM/2024	AY 2021-22	[A] PUINTOLA TOLLWAY PRIVATE LIMITED (E-FILE)	
7	ITA 7900/MUM/2025	2022-23	[A] NORD SCHROTT INDIA PVT LTD	
8	ITA 1352/MUM/2026	2022-23	[A] NEUTRAL GLASS & ALLIED INDUSTRIES PRIVATE LIMITED (E-FILE)	
9	ITA 3249/MUM/2026	2020-21	[A] HETAL VINIT TELI (E-FILE(SMC))	
10	ITA 8551/MUM/2026	2022-23	[D] CHARTERED REALTORS PRIVATE LIMITED (E-FILE(SMC))	
11	ITA 8555/MUM/2026	2014-15	[A] BABULAL JAIN (E-FILE(SMC))	
12	ITA 8581/MUM/2026	2013-14	[D] JAIKUMAR RAMCHAND PUNJABI (E-FILE(SMC))	
13	ITA 8587/MUM/2026	2010-2011	[A] ABDUL HAMID ABDUL HAFIZ KHAN (E-FILE(SMC))	
14	ITA 8603/MUM/2026	2017-18	[A] MOHIT MADAN (E-FILE(SMC))	
15	ITA 1229/MUM/2021	2016-17	[A] EMERSON PROCESS MANAGEMENT (INDIA) P. LTD. (SUCCESSOR IN-INTEREST FOR ERSTWHILE PENTAIR VALVES & CONTROLS INDIA P. LTD.)	
16	ITA 8270/MUM/2026	2019-20	[D] JYOTI IDUSTRIAL CORPORATION (E-FILE(SMC))	

Assistant Registrar
07-Oct-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF SMC BENCH FOR 08-OCTOBER-2026 (THURSDAY)

BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER AND HON'BLE G.M. DOSS, ACCOUNTANT MEMBER

IN COURT ROOM 3

AT 10.30 AM

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7927/MUM/2025	2020-21	[A] VILPABEN PRANAVBHAI VORA	
2	ITA 4092/MUM/2026	2010-11	[A] SAURABH PLASTO PRODUCTS PRIVATE LIMITED (E-FILE)	
3	ITA 4619/MUM/2026	2011-12	[D] RUPAL DIPESH HEMANI	
4	ITA 4839/MUM/2026	2017-2018	[A] BHARAT P LAKHAPATWALA (E-FILE)	
5	ITA 7045/MUM/2026	2018-2019	[A] PRAMOD YASHWANT TENDULKAR (E-FILE)	
6	ITA 8500/MUM/2026	2018-19	[A] AMEESHA AKSHAY NANWANI MANSUKHANI	
7	ITA 8501/MUM/2026	2018-19	[A] BASAVARAJ MARKAPPA BELLY	
8	ITA 8502/MUM/2026	2018-19	[A] BHARTI MARINE CONSTRUCTION AND ENGINEERING PVT. LTD	
9	ITA 8504/MUM/2026	2020-21	[A] DR BALABHAI NANAVATI HOSPITAL EMPLOYEES COOPERATIVE CREDIT SOCIETY LTD	
10	ITA 8517/MUM/2026	2020-21	[A] SHASHANK SHANTARAM BHAVSAR	
11	ITA 8523/MUM/2026	2018	[D] SUGEE FIFTEEN DEVELOPERS LLP	
12	ITA 8524/MUM/2026	2019	[D] SUGEE FIFTEEN DEVELOPERS LLP	
13	ITA 8598/MUM/2026	2015-16	[A] LEENA MANOJ KUDALKAR	
14	ITA 8599/MUM/2026	2020-2021	[A] MAHENDRA CHANDRAKANT LANJEKAR	
15	ITA 8600/MUM/2026	2021-2022	[A] MAHENDRA CHANDRAKANT LANJEKAR	
16	ITA 7244/MUM/2026	2013-14	[A] STELLAR TOWER CO-OP HSG LTD (E-FILE)	

Assistant Registrar
07-Oct-2026